1	2	3
21.	Assam	2.4664
22.	Mizoram	1.4617
23.	Manipur	0.4600
24.	Nagaland	0.9894
25.	Sikkim	1.3703
26.	Jharkhand	5.3522

Disinvestment of SAIL

- *509. SHRI RAMDAS AGARWAL: Will the Minister of STEEL be pleased to state:
- (a) whether Government has decided to disinvest the Steel Authority of India Ltd. (SAIL);
- (b) if so, the present stake of Government in SAIL and the total amount likely to be raised through disinvestment as well as from Follow-on Public Offers (FPOs) in financial years 2010-11 and 2011-12; and
- (c) the mechanism Government is setting to have transparent system for disinvestment?

THE MINISTER OF STEEL (SHRI VIRBHADRA SINGH): (a) to (c) The Government has decided to disinvest 10% of its shareholding in SAIL and to go for 10% Further Public offer (FPO) of its equity, in two discrete tranches to be issued at appropriate times in consideration of SEBI guidelines and prevailing market conditions. The present stake of the Government of India in SAIL is 85.82% of the total paid-up share capital of the company of Rs.4130.40 crore.

At current prices, total receipt from the disinvestment and issue of fresh equity would be approximately Rs 18,000 crore. However, the actual amount that would be raised through disinvestment as well as from FPO would depend upon a number of factors including *inter alia* the prevailing market conditions, share price and the investors' interest at the time of actual disinvestment. The entire process would be carried out in a transparent manner in line with the relevant provisions of the Companies Act, 1956 and SEBI guidelines/regulations governing such transactions.

Filling up of posts of teachers

- *510. SHRI NATUJI HALAJI THAKOR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether posts of teachers sanctioned by the Central Government under Sarva Shiksha Abhiyan (SSA) have not been filled up by some States, including Gujarat in the districts of Bharuch, Mehsana, Amreli, Rajkot and Surat;